GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1351 ANSWERED ON:05.03.2010 EXCISE DUTY ON SUGAR AND MOLASSES Pakkirappa Shri S.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government of Karnataka has requested for the waiver of excise duty on sugar and molasses;
- (b) if so, the details thereof and response of the Union Government thereto;
- (c) whether the State Government has been allowed to defer payment of excise duty for a specified period;
- (d) if so, the details thereof and if not the reasons therefor; and
- (e) the fiscal steps taken or proposed to be taken by the Union Government to help the sugar industry to overcome its financial difficulties?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

- (a) No, Sir
- (b) Does not arise in view of (a) above.
- (c)&(d) No, Sir. No such request has been received.
- (e) No fiscal steps involving excise duty concessions have been taken or proposed to be taken by the Union Government.